NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2017

NAME OF THE PETITIONER(S)

: KRISHNAN SETHURAMAN

NAME OF THE RESPONDENT(S)

: CLOUDNOW TECHNOLOGIES PVT LTD

UNDER SECTION

: 241

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

flore With

REPRESENTATION BY WHOM

ORDER

Ms J Harshini, counsel for petitioner present. Shri Anand Sashidharan, counsel for R1 to R3 present. Counsel for petitioner sought time for filing affidavit showing proof of service of notice caused on R5. Time extended at request. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)